

On the basis of discussions held with Trade Union Leaders a Press Note was issued on payment of interim relief to workers in public sector enterprises, Guidelines issued conform to the Press Note. Certain issues raised in implementing the guidelines are under consideration.

Corruption in the matter of recruitment in BCCL

2217. SHRI GAYA CHAND BHUYAN: Will the Minister of ENERGY be pleased to state:

(a) whether Government have received complaints and come across reports to the effect that there is rampant corruption in the recruitment of employees in the coalmines managed by Bharat Coking Coal Ltd., Dhanbad;

(b) if so, what are the details thereto;

(c) whether Dhanbad police are presently investigating into such complaints; and

(d) whether these complaints were filed by BCC Ltd. Dhanbad?

THE MINISTER OF ENERGY (SHRI VASANT SATHE): (a) and (b) It is not a fact that there is rampant corruption by the management in making recruitment of employees for the BCCL's coal mines. However, complaints do come in occasionally alleging that certain individuals have obtained appointments by fraudulent means, such as, by production of false certificates of their belonging to reserved categories or falsely claiming themselves to be dependents of employees dying in harness or those opting for voluntary retirement or becoming permanently disabled etc. There are also stray complaints of certain people continuing in employment as imposters.

(c) Yes, Sir.

(d) Some of the complaints were filed by BCCL. The District authorities also receive complaints direct through other sources.

Policy for the paint industry

2218. SHRI N. RAJANGAM: Will the Minister of INDUSTRY be pleased to refer to the answer to Starred Question 174 given in the Rajya Sabha on the 27th April, 1987 and state:

(a) what are the particulars of the items of paints and coatings reserved exclusively for production in the small scale sector;

(b) whether any study on the Paint Industry was made by the DGS&D at any stage and if so, when and what are its findings;

(c) which are the units presently manufacturing Marine protective coatings and corrosion inhibitors;

(d) whether any of the units have taken permission from Government for upgradation of their technology and whether Government have drawn up any plans to encourage indigenous production of these items which are being imported presently; if so, the broad features thereof; and

(e) whether any of these items can be manufactured viably in the country; if so, which are these items?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) A statement-I is attached (See below).

(b) This Ministry is not aware of any such study.

(c) A statement-II is attached. (See below).

(d) and (e) To encourage indigenous production some units have been granted approvals for foreign collaboration and import of know-how for upgrading technology for the manufacture of marine protective coatings and corrosion inhibitors. It is expected that by using the latest technology, such items can be manufactured viably in the country.

Statement-I

Paints and coatings reserved exclusively for production in the Small Scale Sector.

1. Read Lead Paints.
2. Red Oxide Paints.
3. Wagon Black Paints.
4. Graphite Paints.
5. Paste Paints.
6. Aluminium Paints.
7. Dry distempers.
8. Bitumen based Paints.

Statement-II

Units presently manufacturing Marine protective coatings and corrosion inhibitors.

1. M/s. Goodlass Nerolac Paints Ltd., Bombay.
2. M/s. Asian Paints, Bombay.
3. M/s. Shalimar Paints, Calcutta.
4. M/s. Bombay Paints & Allied Products, Bombay.
5. M/s. Coromandel Paints & Chemicals, Visakhapatnam.
6. M/s. IEL Ltd., Calcutta.
7. M/s. Hoyle's Paints, Calcutta.
8. M/s. Kalpana Chemicals, Hyderabad.
9. M/s. Navdeep Chemicals, Ankaleshwar.
10. M/s. Deltamite Enterprises, Bombay.
11. M/s. Gayathri Chemicals & Coated Products, Madras.

Investment in public sector units under the Ministry

2219. SHRI SAMAR MUKHERJEE: Will the Minister of INDUSTRY be pleased to state:

(a) the total number of public sector units under his Ministry and the investment made therein as on 31st March, 1987;

(b) their cumulative profit or loss, net and gross, upto that date;

(c) the cumulative earnings in the form of duties, interest, etc. from these public sector for the same period; and

(d) the optimum return expected from these public sector units and the actual return obtained from them so far and the steps taken to improve the productivity?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) As on 31-3-1986 there were 70 Enterprises commanding an investment of Rs. 4,152.90 crores represented by paid-up capital and long-term loans. These figures for 31-3-1987 are not yet available.

(b) and (c) Their gross and net profit for the year 1985-86 were Rs. 361.19 crores and Rs.(—) 125.72 crores respectively. The earnings from them in the form of duties interest, etc. were Rs. 1177.55 crores in 1985-86.

Figures for the earlier years are given in the Public Enterprises Surveys for respective years placed on the Table of the House.

(d) Optimum returns expected from them have not been worked out. They incurred a total net loss of Rs. 126 crores in 1985-86. The steps taken to improve the productivity have been indicated in pages 182 to 186 of Volume-I of the Public Enterprises Survey 1985-86 laid on the Table of the House in the last Budget Session.

Comparative figures of coal production

2220. SHRI SAMAR MUKHERJEE: Will the Minister of ENERGY be pleased to state:

(a) what was the ratio of coal production by open cast mining and underground mining in the CIL in 1975, 1980 and 1985,